

Losses Incurred by Shipping Companies

3394. SHRI MOHANBHAI PATEL :
Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether most of the Indian Shipping Companies are incurring losses; and

(b) if so, the names of such companies

and the loss incurred by each such company during 1985-86 ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) and (b). Information which is available in respect of S. D. F. C. assisted Shipping Companies is given in the statement below.

Statement

List of S. D. F. C. assisted companies incurring losses on the basis of last available balance sheets

Sl. No.	Name of the Company	Losses incurred (Rs. in lacs)	As on
1.	Chowgule Steamships Ltd.	333.48	31.3.1986
2.	Damodar Bulk Carriers Ltd.	333.56	31.3.1986
3.	Dempo Steamships Ltd.	948.22	30.6.1985
4.	India Steamships Co. Ltd.	721.59	31.3.1986
5.	Indoceanic Shipping Co. Ltd.	170.30	31.12.1985
6.	Ratnakar Shipping Co. Ltd.	948.18	31.3.1986
7.	Seven Seas Transportation Ltd.	283.87	31.12.1985
8.	South India Shipping Corpn	252.21	30.9.1985
9.	Streamline Shipping Co. Ltd.	40.68	30.6.1985
10.	Surrendra Overseas Ltd.	530.32	31.12.1985
11.	Scindia Steam Navigation Co. Ltd.	2944.84	30.6.1986
12.	Thakur Shipping Co. Ltd.	34.87	31.3.1985

Enhancement of freight and fare in Railways

3395. CH. RAM PRAKASH :
SHRI PARASRAM BHARDWAJ :

Will the Minister of RAILWAYS be pleased to state :

(a) the number of times the freight and fares have been enhanced by the Railways since January, 1985;

(b) the extent of enhancement on each occasion and the total revenue expected to be collected in the current year on account of these new increases;

(c) whether Railways have devised any scheme to earn a surplus during the current financial year; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b). A statement is given below.

(c) and (d). As a result of the steps taken towards optimisation of the traffic effort and improving productivity, it is estimated that the current financial year will end with a small surplus of Rs 11 crores, after payment of full dividend of Rs. 570 crores to General Revenues.

Statement

The following major changes were made in freight rates and fares since January, 1985.

Freight Rates

(a) With effect from 15.4.1985

- (i) Supplementary Charge of 10 per cent was levied on goods traffic moving for distances beyond 500 Kms.
- (ii) Classes 65, 70 & 75 of the Railway Freight Structure were abolished and class 80 was made the lowest class.
- (iii) Minimum distance for charge was enhanced from 75 Kms. to 100 Kms. However, for sugarcane traffic moving upto a distance of 100 Kms., a concession of 33 per cent in freight rates was allowed.

The above changes were expected to yield an additional revenue of Rs. 342 crores in the financial year 1985-86.

(b) With effect from 1.12.1986

The taper of class rates of all commodities was revised as indicated below :

Distance in Kms.	Index of Rate per quintal per Kilometre	Taper Prior to revision	Taper after revision
1	2		3
100	100		100
200	77		80
300	68		73
400	64		69
500	61		69
600	64		69
700	62		69
800	60		67
900	59		66
1000	58		66
1100	57		64
1200	55		63
1300	55		63
1400	54		62
1500	53		62

1	2	3
1600	52	61
1700	51	60
1800	50	59
1900	49	58
2000	48	57
2500	44	52

The above revision in taper is expected to yield an additional revenue of Rs. 313 crores in the current financial year.

Passenger Fares

(a) With effect from 15.4.1985

- (i) Surcharge of 10 per cent was levied on passenger fares except in the case of Second Class upto distances of 50 Kms.
- (ii) Monthly season ticket fares for Second Class were increased by Rs. 3 to 12 for different distance slabs ranging from 1 to 150 Kms. Fares for First Class monthly season tickets were fixed at four times the revised Second Class monthly season ticket fares.
- (iii) The Surcharge on Two-Tier Air conditioned sleeper was increased by Rs. 5 per ticket.
- (iv) The surcharge for Second Class sleeper accommodation was revised from Rs. 8 for the first night with an additional surcharge of Rs. 5 for the second night, to Rs. 10 for the first night, without any additional surcharge for the second and subsequent nights.
- (v) The minimum fare for Second Class over Calcutta Circular Railway was increased from 50 paise to Rupee one.

The above changes in passenger fares were expected to yield in additional revenue of Rs. 153 crores in the financial year 1985-86.

(b) With effect from 1.4.1986

- (i) Second Class Mail/Express fares were enhanced by 7.5 per cent for distances upto 250 Kms and by 5 per cent for distances beyond 250 Kms. subject to a minimum increase of rupee one per ticket.
- (ii) A.C. Chair Car, First Class, A.C. Two Tier Sleeper and A.C. First Class fares were increased by 12.5 per cent.
- (iii) Surchage on Second Class sleeper berth for distance beyond 500 Kms. was increased from Rs. 10 to Rs. 15.
- (iv) The surcharge on A.C. Two-Tier Sleeper was increased as follows :

For distances from 1 to 500 Kms.,
by Rs. 5/-

For distances from 501 to 1000
Kms, by Rs. 10/-

For distances from 1001 to 1500
Kms, by Rs 15/- and

For distances from 1501 Kms. and
beyond, by Rs. 20/-

The above changes are expected to yield additional revenue of Rs. 76 crores in the current financial year 1986-87.

Parcel and Luggage Rates

The rates for Parcel and Luggage traffic were increased by 15 per cent with effect from 1.12.1986. This revision is expected to yield revenue of Rs. 7 crores in the current financial year 1986-87.

Incidence of Malaria

3396. SHRI SOMNATH RATH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the incidence of malaria in the country during 1986; and

(b) what steps were taken to meet the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) As per reports received from the State/Union Territory health authorities, 16,10,898 (provisional) malaria cases have been reported during 1986.

(b) The following specific steps are being taken to control the incidence of malaria :

1. To contain the transmission of malaria, residual insecticidal spray are being carried out in areas where Annual Parasite Incidence (API) is 2 and above.
2. Stress has been laid for regular fortnightly surveillance in all malarious areas of the country.
3. Laboratory service has been decentralised at the Primary Health Centre for prompt examination of blood smears and administration of radical treatment without any time-lag.
4. Drug distribution centres and Fever Treatment Depots are functioning in the remote areas of the country to make available anti-malaria drugs to the fever cases. To contain *P. falciparum* strain, a *P. falciparum* Containment Programme is functioning in the *P. falciparum* problem areas.

Allocation for India from U. N. fund for Population activities

3397. SHRI SOMNATH RATH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the amount that India is likely to get for the year 1987-88 from United Nations Fund for Population Activities; and

(b) the details of the programmes for which this fund will be utilised ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) The Government of